THE HIGH COURT OF MEGHALAYA AT SHILLONG

OFFICE ORDER

Dated, Shillong

February, 2024

No.HCM.II/5/2023-Estt/ : With the approval of the Hon'ble the Chief Justice, High Court of Meghalaya, the engagement of Shri. B.S. Thangkhiew (Retd Chief Architect PWD, Buildings) as Consultant (Judicial Infrastructure) on contractual basis is hereby extended for another period of 6 (six) months w.e.f. 01.03.2024 on the same terms and conditions as indicated in this Registry order no HCM II/5/2023/Estt/579 dated 01.03.2023.

By Order,

REGISTAR GENERAL

Memo.No.HCM.II/5/2023-Estt/329A
Copy to:-

Dated, Shillong 14 February, 2024

- 1. The Joint Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, for favour of kind information of His Lordship.
- 2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, for favour of kind information of His Lordship.
- 3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, for favour of kind information of His Lordship.
- 4. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, for favour of kind information of His Lordship.
- 5. All District and Sessions Judges, Meghalaya for favour of kind information.
- 6. The Secretary to the Government of Meghalaya, Law Department, Shillong, for favour of kind information.
- 7. Registrar (Admin), High Court of Meghalaya, for favour of information.
- 8. The Accountant General (A&E), Meghalaya, Shillong, for favour of kind information.

- 9. The Chief Engineer, PWD (Buildings), Meghalaya, Shillong, for favour of kind information.
- 10. Shri. Basan S Thangkhiew for favour of information and necessary action.
- 11. The Deputy Registrar (Accounts Section) High Court of Meghalaya, Shillong.
- 12. The System Analyst, High Court of Meghalaya, with a request to get the same uploaded in the Official Website.

13. Office file.

REGISTRAR GENERAL